

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

Notification No.- 1166 /C.J Secretariat

Dated: 17.06.2026

(Regarding Designation of Senior Advocate)

In exercise of powers conferred by Section 16(2) of the Advocates Act, 1961 read with the High Court of Jharkhand (Designation of Senior Advocates) Rules, 2025, Hon'ble the Chief Justice and THE Hon'ble Judges of the High Court of Jharkhand in the Full Court Meeting held on 17th June, 2026, have resolved to designate the following Advocates as Senior Advocate from the date of this Notification:

Sl. No.	Name of the Advocate	Enrolment No.
1.	Jitendra S. Singh	J/962A/1993
2.	Darshana Poddar Mishra	1564/2000
3.	Dr. Hasnain Waris	528/1991
4.	Prashant Pallav	JH1469A/2001
5.	Amar Kumar Sinha	660/1989
6.	Indrani Sen Choudhary	191/1977
7.	Amit Kumar Das	6614/1999
8.	Rajiv Sinha	1393/1987
9.	Rajendra Krishna	2122/1992
10.	Kalyan Roy	557/1978

Sd/-

(Registrar General)